

Misc(J) Case No. 59/2019
Arising out of T.S. 73/2019

Dated-11.12.2021

This record is put up today on this National Lok Adalat as the matter in issue has already been compromised between the parties in pre-Lok Adalat session.

In the view of Order passed in the main suit T.S No.73/2019, as the case is already compromised between the parties.

Accordingly this Misc. Case is also disposed of on compromise.

The suit is disposed of accordingly.



Munsiff No. 1
Dibrugarh